

18.11 hrs.

Title: Motion for Introduction and consideration of the Vice-President's Pension (Amendment) Bill, 2002.

MR. CHAIRMAN: Now we take up item no. 15.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): Mr. Chairman, Sir, I beg to move:

"That the Bill further to amend the Vice-President's Pension Act, 1997, be taken into consideration."

Sir, this is a very simple and innocuous Bill. I request the House to pass this Bill without any discussion.

MR. CHAIRMAN: The question is:

"That the Bill further to amend the Vice-President's Pension Act, 1997, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI I.D. SWAMI: Sir, I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.
